

SPECIAL BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/149(KB)2021
IA(COMPANIES.ACT)/7(KB)2022,
COMP.APPL/110(KB)2022,
COMP.APPL/11(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	MAHESH BALASUBRAMANIAN VS KOMALA VILAS BOARDING & STORES PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv. : For Petitioner
Mr. Nikunj Berlia, Adv.
Ms. Urvashi Jain, Adv.
Ms. Mosarat Reyaz, Adv.

Mr. Rohit Kr. Keshri, Adv. : For R1 to R7
Mr. Ankit Chaurasia, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Despite repeated opportunities, reply affidavit has not been filed.
3. Last and final opportunity of one week is granted to file reply affidavit failing which cost would be imposed on the next date of hearing.
4. Rejoinder, if any, be filed within three days thereafter.
5. Post this matter on **29/08/2024**. Interim order, if any, shall continue till the next date of hearing.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**